

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2121/2003

Monday, this 23rd day of February, 2004

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri S.A.Singh, Member (A)

Ami Chand S/o Sh.Mantoli,
Aged about: 56 years,
R/o: E-261, Arjun Gali,
Ashok Nagar, Shahdara, Delhi-110093.
and as employed as:
Head Telephone Operator in the Divisional Railway
Manager's Office, Northern Railway Trunk Exchange,
New Delhi.
(By advocate: Shri B.B.Raval)

VERSUS

Union of India through

1. The General Manager,
Northern Railway, Railway Headquarters,
Baroda House, New Delhi-110001.
2. The Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi-110001.
3. Shri Narinder Kumar, Head Telephone Operator,
Northern Railway, C/o Respondent NO.2.
4. Mrs.Neelam Khanna, Head Telephone Operator,
Northern Railway, C/o Respondent NO.2.
5. Mrs.Elizebath John, Head Telephone Operator,
Northern Railway, C/o Respondent NO.2.
.....Respondents.

(By Advocate: Shri D.S.Jagotra)

O R D E R (ORAL)

By Shri Kuldip Singh, Member (J)

Heard the learned counsel for the parties.

2. The applicant has impugned respondents' order dated 24.7.2003 vide which he has been placed in seniority list below to one Smt. Elizabeth and above to Shri Chiranjit Lal. The case of the applicant is that he had been promoted earlier to the post of Head Telephone Operator

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(2)

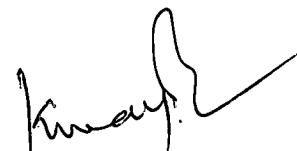
(HTO) whereas one Smt. Elizabeth has been promoted subsequently to him and the promotion to the post of HTO was also given sometime in the year 1993 and he has been placed below in the seniority list and the name of the applicant has been brought down only in the year 2003 that too without notice to the applicant.

3.. Learned counsel for the applicant submits that the Department has no objection to reconsider the order dated 24.7.2001 (Annexure-A) before passing a fresh order. They will also afford opportunity to the applicant.

4.. In this view of of matter, impugned order annexure-A is quashed and the Department may revise the same after hearing the Department. With this observation, OA stands disposed of.



(S.A.Singh)
Member (A)



(Kuldip Singh)
Member (J)

/kdr/